NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

19/441/ND/2018

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Prem Somani Financial Services Ltd. Vs. ROC Jaipur

SECTION OF THE COMPANIES ACT: 441 {203 (1)}

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Naresh Kumar Sijvani, Advocate

For the Respondent (s): None

ORDER

Reply from ROC Jaipur has been received.

Renotify all these cases on 24th January, 2018.

(R. Varadharajan)

-S-Uf

Member (J)

(Ina Malhotra)

-S-d1

Member (J)